

TO BE PUBLISHED IN THE GAZETTE OF INDIA EXTRAORDINARY
PART-I, SECTION-1

GOVERNMENT OF INDIA
MINISTRY OF COMMERCE AND INDUSTRY
DEPARTMENT OF COMMERCE

PUBLIC NOTICE No. 74 (RE-2006)/2004-2009
NEW DELHI DATED THE 6th DECEMBER, 2006

In exercise of powers conferred under Paragraph 2.4 of the Foreign Trade Policy, 2004-09, the Director General of Foreign Trade hereby announces following corrections in Public Notice No.65 (RE-2006)/2004-2009 dated 20.10.2006:-

In 4th line of Public Notice No.65 (RE-2006)/2004-2009 dated 20.10.2006, the words **“to EOU Units”** shall be deleted.

This correction shall be deemed to be effective from 20.10.2006.

This issues in Public interest.

Sd/-
(B.S. MEENA)
DIRECTOR GENERAL OF FOREIGN TRADE and
EX-OFFICIO ADDITIONAL SECRETARY TO THE GOVT. OF INDIA

(Issued from F. No. Misc-9/AM 2000/DBK Cell)